

12.00 Noon

PAPERS LAID ON THE TABLE

- I. Memorandum of Understanding (2001-2002) between the Government of India and the Mazagon Dock Limited.**
- II. Memorandum of Understanding (2001-2002) between the Government of India (Ministry of Defence) and the Garden Reach Shipbuilders and Engineers Limited.**
- III. Memorandum of Understanding (2001-2002) the Government of India (Ministry of Defence) and Goa Shipyard Limited.**

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI KRISHNAMRAJU) : Sir, I lay on the Table a copy each (in English and Hindi) of the following papers: -

- I. Memorandum of Understanding between the Government of India (Ministry of Defence) and the Mazagon Dock Limited for the year 2001-2002. [Placed in Library. See No. L.T.- 3904/01]
- II. Memorandum of Understanding between the Government of India (Ministry of Defence) and the Garden Reach Shipbuilders and Engineers Limited for the year 2001-2002. [Raced in Library. See No. L.T.- 3859/01]
- III. Memorandum of Understanding between the Government of India (Ministry of Defence) and the Goa Shipyard Limited for the year 2001-2002. [Raced in Library. See No. L.T.- 3903/01]

Notifications of the Ministry of Road Transport and Highways

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) B. C. KHANDURI) : Sir, I lay on the Table under Section 10 of the National Highways Act, 1956. a copy each (in English and Hindi) of the following Notifications of the Ministry of Road Transport and Highways: